

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ACCUWEATHER INDIA PRIVATE LIMITED

1.	Name of corporate person	AccuWeather India Private Limited
2.	Date of incorporation of corporate person	14/01/2016
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number-/ Limited Liability Identity Number of corporate person	U74120MH2016FTC272063
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	Level 13, R-Tech Park Building, Nirlon Compound Off Western Express Highway, Goregaon- East, Mumbai - 400063, Maharashtra, India.
6.	Liquidation Commencement Date Of Corporate Person	27 th March, 2025
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala Address: 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle East, Mumbai - 400057, Maharashtra, India. Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491
8.	Last date for submission of claims	25 th April, 2025

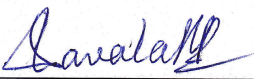
Notice is hereby given that AccuWeather India Private Limited has commenced voluntary liquidation on 27th March, 2025.

The stakeholders of AccuWeather India Private Limited are hereby called upon to submit a proof of their claims, on or before 25th April, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


Nayana Premji Savala
Liquidator



Date: 29th March, 2025
Place: Mumbai

